

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 4006/2016

New Delhi, this the 6th day of December, 2016.

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)
HON'BLE MR. P.K. BASU, MEMBER (A)**

Amit Kumar Singh,

(Aged about 41 years)

S/o Shri Yogendra Pal Singh,

R/o Plot No.35, Indrapuri Colony,

Sitapur Road, Lucknow.

Presently posted as : Post Graduate Teacher (Hindi),

Kendriya Vidyalaya Tawang,

Arunnachal Pradesh.

..

Applicant

(By Advocate : Shri P.K. Ghosh)

Versus

Union of India through its

1. Commissioner,
Kendriya Vidyalaya Sangathan,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi.
2. The Dy. Commissioner,
Kendriya Vidyalaya Sangathan,
Guwahati Region, Jawahar Nagar,
Khanapara, Guwahati.
3. The Principal,
Kendriya Vidyalaya Sangathan,
Tawang, Arunachal Pradesh. .. Respondents

ORDER (ORAL)

Mr. Justice M.S. Sullar

At the very outset, learned counsel for the applicant intends to withdraw the Original Application (OA), without prejudice to his

rights in any manner and to enable the applicant to avail appropriate remedy at appropriate place to redress his grievance.

2. Therefore, the O.A. is hereby dismissed as withdrawn with the aforesaid liberty, as prayed for.

(P.K. BASU)
Member (A)

(JUSTICE M.S. SULLAR)
Member (J)
06.12.2016

/Jyoti/